

(a) whether it is a fact that certain newspapers in the country are indulging in communal propaganda;

(b) if so, whether these papers belong to certain political parties; and

(c) the steps taken by Government in this connection?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) :

(a) Yes, Sir.

(b) Government do not have any definite evidence about the connection of these papers with political parties.

(c) Government have drawn the attention of the State Governments to the provisions of the existing law, specially Sections 153A, 295A and 505(c) IPC, which can be invoked for prosecuting persons who promote enmity between different groups on grounds of religion, etc. or commit any act which is prejudicial to maintenance of harmony between different religious groups or communities. Pursuant to the acceptance by the Government of the recommendations of the National Integration Council, the Criminal and Election Law (Amendment) Bill, 1968 has been introduced in the Lok Sabha and is now before a Joint Select Committee.

SATELLITE COMMUNICATION SYSTEM FOR EDUCATIONAL PURPOSES

*129. **SHRI HEM RAJ :**
SHRI N. R. LASKAR :

Will the Minister of EDUCATION be pleased to state :

(a) whether the United Nations Educational, Scientific and Cultural Organisation propose to set up a Satellite Communication System in India to eradicate illiteracy;

(b) if so, how far it will be of help in the rural areas;

(c) what will be the total cost of the scheme; and

(d) when the scheme is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI SHER SINGH) : (a) to (c). The United Nations Educational, Scientific and Cultural Organisation does not propose to set up a Satellite Communication System in India. A group of research experts commissioned by Unesco to prepare a feasibility study of a pilot project using a communication satellite primarily for educational television observed some time ago that India would offer a good choice for the application of a pilot project. With the concurrence of the Government of India, the Unesco deputed an Experts Mission in November-December, 1967 to study the feasibility of launching a pilot project in India in the use of satellite communication for educational and economic development purposes. The Unesco Mission, on the basis of the information assembled in this country and drawing upon the experience of other countries, reached the conclusion that the requirements of literacy, extension and improvement of school education, health and family planning, improvement of agricultural production, urban and rural community development could be achieved by a Satellite Communication System. The recommendations of the Unesco Mission are under examination by the Government.

The total cost of the project, as worked out by the Unesco Mission, will amount to \$ 50 million of which \$ 30 million will be in foreign exchange. The technical and engineering aspects of the use of Satellite Communication are being studied and a decision in the matter will be taken after the studies are completed.

INVITATIONS TO GOVERNMENT OFFICIALS FROM FOREIGN MISSIONS

*130. **SHRI HARDAYAL**
DEVGUN :
SHRIMATI SAVITRI
SHYAM :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Government officials accept invitations

from the foreign missions in India and participate freely in their parties/functions;

(b) if so, whether Government propose to lay down any procedure or regulations in regard to acceptance of such invitations by the Government Official in the interest of security; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). Standing orders already exist regulating the acceptance of invitations by Government servants from Foreign Missions.

राष्ट्रीय शैक्षिक अनुसंधान तथा प्रशिक्षण परिषद् सम्बन्धी समिति

- *131. श्री रणजीत सिंह :
 श्री ईश्वर रेड्डी :
 श्री नारायण स्वरूप शर्मा :
 श्री जगन्नाथ राव जोशी :
 श्री अटल बिहारी वाजपेयी :
 श्री धी० ना० बेव :

क्या शिक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि डा० नाग चौधरी समिति ने राष्ट्रीय शैक्षिक अनुसंधान तथा प्रशिक्षण परिषद् के कार्यकरण के सम्बन्ध में अपना प्रतिवेदन सरकार को प्रस्तुत कर दिया है;

(ख) यदि हां, तो उस प्रतिवेदन में क्या मुख्य सिफारिशें की गई हैं; और

(ग) उन पर क्या निर्णय किया गया है ?

शिक्षा मंत्रालय में राज्य मंत्री (श्री भागवत झा आजाद) : (क) जी हां ।

(ख) विवरण सभा-पटल पर रख दिया गया है ।

विवरण

राष्ट्रीय शिक्षा, अनुसंधान तथा प्रशिक्षण परिषद् की समीक्षा समिति (जनवरी 1968 अगस्त, 1968) की मुख्य सिफारिशें ।

(1) परिषद् को स्कूल में शिक्षा में सुधार सम्बन्धी अपने कार्य को जारी रखना चाहिए, और प्राथमिक शिक्षा पर विशेष ध्यान देना चाहिए, और इसे विस्तार की अपेक्षा ठोस कार्य पर ध्यान देना चाहिए ।

(2) राष्ट्रीय शिक्षा, अनुसंधान तथा प्रशिक्षण परिषद् और राज्य सरकारों तथा विश्वविद्यालयों के बीच घनिष्ठ सहयोग होना चाहिए । केन्द्र में राष्ट्रीय शिक्षा, अनुसंधान तथा प्रशिक्षण परिषद् के तदनु रूप राज्यों में संगठन स्थापित किये जाने चाहिए ।

(3) राष्ट्रीय शिक्षा संस्थान का पुनर्गठन किया जाना चाहिए और उसके कुछ विभाग समाप्त कर दिए जाएं ।

(4) क्षेत्रीय शिक्षा कालेजों में चार वर्षीय पाठ्यक्रमों को बन्द कर दिया जाए ।

(5) परिषद् तथा इसकी शासी निकाय का पुनर्गठन किया जाए ।

(6) सेमिनारों और वर्कशॉपों की संख्या कम की जाए और प्रशिक्षण कार्यक्रमों की संख्या कम और वे राष्ट्रीय प्रकृति के होने चाहिए, और

(7) परिषद् का स्तर एक राष्ट्रीय महत्त्व के संस्थान का होना चाहिए ।

(ग) रिपोर्ट पर विचार किया जा रहा है ।

KASHMIR CONVENTION

- *132. SHRI YAJNA DATT SHARMA :
 SHRI BHOGENDRA JHA :
 SHRI SHIVA CHANDRA JHA :
 SHRI K. G. DESHMUKH :
 SHRI YOGENDRA SHARMA :
 DR. A. G. SONAR :